

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 2 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020**

Name of the Company:

Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section:

90(7) of CO.Act, 2013

ORDER

Learned Senior Counsel Mr. Manish Bhatt appeared for the Petitioner.


Learned Counsel Mr. Ankit Dubey appeared for Respondent no.1.

Pleadings are complete.

Matter to appear for hearing on 08.10.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 11th day of September, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**